## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

## UNSTARRED QUESTION NO:2915 ANSWERED ON:27.08.2013 SECURITY AT RELIGIOUS PLACES Owaisi Shri Asaduddin;Pandurang Shri Munde Gopinathrao;Ramasubbu Shri S.;Ramshankar Dr. ;Shivanagouda Shri Shivaramagouda;Tagore Shri Manicka

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken a decision to station para-military forces at some religious places on the request of the State Governments including at Mahabodhi Temple in Gaya in the State of Bihar;

(b) if so, the details thereof;

(c) whether similar requests have been received from other States also;

(d) if so, the details thereof and the decision taken or being taken by the Government in this regard;

(e) whether para-military forces rules do not permit giving protection to any religious place in the country; and

(f) if so, the details thereof and the rationale behind stationing para-military forces to guard religious places in the country?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (f): Information is being collected and will be laid on the Table of the House.